

Form 1 - HARYANA									
List of cases e-filed during the month of Jul,2022									
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
		Ambala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2- HARYANA							
List of cases in which e-Payment of Court fees was made during the month of Jul,2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonapat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 3- HARYANA							
List of cases in which Electronic Service of Process has taken place during the month of Jul,2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 4- HARYANA						
List of total no. of cases randomly allocated during the month of Jul,2022						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Ambala	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil
1	AD&SJ	Panipat	Dr. Naresh Kumar Singhal.	28	Civil Suit	1
		Rewari	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil
		Sonipat	Nil	Nil	Nil	Nil
1	Sh. Rajinder Pal Singh, Additional District & Sessions Judge, Yamuna Nagar	Yamuna Nagar	--	6	Arbitration Execution Total	2 1 3
2	Sh. Kapil, Civil Judge (Jr. Divn.), Yamuna Nagar	yamuna Nagar	--	18	Arbitration Execution Total	5 3 8

Form 5- HARYANA							
List of cases in which Case Management Hearing was held during the month of Jul,2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Ambala	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil
1	Sh. Rajeev Goyal	GURUGRAM	CS/28/21	IMPERIAL VS SKODA	SH. RAVINDER YADAV	23.3.21	04/07/22
		Hisar	Nil	Nil	Nil	Nil	Nil
1	Sh. Fakhruddin, ADJ, Jhajjar	Jhajjar	CS/12/2020	M/s Ashoka Distillers and Chemicals Pvt. Ltd Vs ADS Spirits Pvt. Ltd.	Sh. Ashok Makkar / Sh. Yashvir Singh Kadian	30 May, 2020	---
2	Sh. Fakhruddin, ADJ, Jhajjar	Jhajjar	CS/13/2020	Piccadilly Agro Industries Ltd. Vs Ashok Kumar	Sh. Gaurav Srivastva / Somvati Kadian	30 May, 2020	----
3	Ms. Jyoti Lamba, ADJ, Jhajjar	Jhajjar	CS/11/2020	M/s Brij Gopal Construction Co. Vs. State Of Haryana Through CS	Sh. Bhupesh Narula / Ms. Kiran Chaudhary	30 May, 2020	29.07.2022
4	Ms. Jyoti Lamba, ADJ, Jhajjar	Jhajjar	EXE/282/2020	Intec Capital Ltd. Vs P.D. Memorial Religious and Educational Association	Sh. Anil Kumar / Sh. Ajay Ahlawat	30 May, 2020	22.07.2022
5	Ms. Jyoti Lamba, ADJ, Jhajjar	Jhajjar	CM/38/2020	Intec Capital Ltd. Vs. Prabhu Shanti Real Estate Pvt. Ltd.	Sh. Anil Jagra/ Sh. Vishal Sehrawat, Sh. Ajay Ahlawat	30 May, 2020	28.07.2022
		Jind	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil
1	Prashant Rana, ADJ, Nuh	Nuh	CM/150/2020	Haryana Financial Corporation Vs M/S Durga Holsery	Ms. Pallavi Wadhwa (In person)	18-05-2020	Case was fixed for 07.07.2022 for notice to respondent, notice could not be issued as the processing fees/copy has not been filed by the petitioner. Case adjourned to 04.01.2023 for notice to respondents.
1	Sh. S.K.Garg, ADJ-I, Palwal	Palwal	CS-03-2018	Coffee Day Global Vs Satbir Singh & Ors	Sh.S.B. Hasija, Advocate for plaintiff & Sh. Atul Mangla, Advocate for defendants.	31.08.2018	04.07.2022'
2	Sh. S.K.Garg, ADJ-I, Palwal	Palwal	CS-3-2022	Avon Containers Pvt Ltd. Vs Prateek Aggarwal	Sh.Tarun Aggarwal for Plaintiff	14.03.2022	11.07.2022'
3	Sh. S.K.Garg, ADJ-I, Palwal	Palwal	CS-4/2022	Avon Containers Pvt Ltd. Vs Aditya Interseas Pvt Ltd. & Ors	Sh.Parveen Kumar for Plaintiff	30.03.2022	20.07.2022'
4	Sh. S.K.Garg, ADJ-I, Palwal	Palwal	CS-5/2022	BMT Elctrical Udyog Vs VMT Kissan	Sh.Zile Singh Khutela,Adv. for Plaintiff	27.04.2022	08.07.2022', 18.07.2022 & 28.07.2022
5	Ms.Ankita Sharma, CJSD, Palwal	Palwal	CS478/2022	Ms. Vikas Strip Inc. Vs M/s Dashmesh Eng. Works & Anr.	Sh.Om Parkash Shekhawat for plaintiff	44656	21.07.2022'
6	Ms.Ankita Sharma, CJSD, Palwal	Palwal	CS479/2022	Ms. Vikas Strip Inc. Vs M/s Blue Square Eng. & Ors.	Sh.Om Parkash Shekhawat for plaintiff	44656	21.07.2022'
		Panchkula	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil
		Rewari	Nil	Nil	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil
		Sirsa	Nil	Nil	Nil	Nil	Nil
		Sonapat	Nil	Nil	Nil	Nil	Nil
		Yamunanagar	Nil	Nil	Nil	Nil	Nil

Form 6- HARYANA													
Contested Commercial cases disposed during the month of Jul,2022													
Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Ambala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bhiwani	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehabad	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurugram	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hisar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jhajjar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jind	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kaithal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Karnal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kurukshetra	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Narnaul	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Nuh	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Palwal	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panchkula	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Panipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	ACJ(SD)/CJM, Rewari	Rewari	CS/409/2019	SBI Vs. Pawan	Sh. M S Gupta	18.04.2019	No	05.07.2022	1174	Contested	Nil	Nil	Nil
2	ACJ(SD)/CJM, Rewari	Rewari	CS/172/2016	SBI Vs. Ashok	Ashok Sachdeva	31.05.2016	No	16.07.2022	2237	Contested	Nil	Nil	Nil
		Rohtak	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh. Kuldeep Singh, ADJ, Sirsa	Sirsa	CA/122/17	M/s Karanveer oil Vs M/s Lachman Dass	Sh Sanjay Goyal	09.03.17	-	25.07.22	1946	Contested	25.07.22	-	Suit for recovery
		Sirsa	CA/206/17	Ranbir Singh VS Raghur Singh	Sh. S K Puri	24.04.17	-	26.07.22	1915	Contested	26.07.22	-	Suit for recovery
2	Sh. Manish Kumar, ACJ(SD), Dabwali.	Sirsa	CS/73/2018	M/s Kamboj Vs Gurjeet	SK Garg	10.07.18	NO	29.07.22	1480	Contested	-	-	37
		Sirsa	CS/79/18	M/s Hargulal Vs Gurvail.	Kuldeep Sidhu	23.07.18	NO	30.07.22	1468	Contested	-	-	37
		Sonipat	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh. Kapil, Civil Judge (Jr. Divn.), Yamuna Nagar	Yamuna Nagar	11775/2014	Om Kumar V/s M/s Chopra	Simnar V/s Inder	41997	No	44750	2800	Decreed	44750	NIL	
	--do--	Yamuna Nagar	1672/2018	Shree Ganesh V/s MC Ynr	Harvinder V/s Pawan	43314	No	44756	1402	Decreed	44756	NIL	
	--do--	Yamuna Nagar	2169/2016	Roshan V/s Ashoka	Anju V/s Nikhil	42677	No	44770	2070	Decreed	44770	NIL	
	--do--	Yamuna Nagar	1682/2018	Sh. Ganesh V/s MC	Harvinder V/s Pawan	43314	No	44770	1400	Partly Decreed	44770	NIL	